GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 2578 TO BE ANSWERED ON 16.03,2023

CHAMPIONS PORTAL

2578. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the CHAMPIONS Portal set up to expeditiously resolve concerns relating to Micro, Small and Medium Enterprises (MSMEs);
- (b) whether the Government proposes to expand the scope of the CHAMPIONS portal to include other features and if so, the details thereof; and
- (c) the details of other measures being taken by the Government to resolve MSME related concerns?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a): CHAMPIONS Portal which was launched on 01.06.2020 by Ministry of MSME, is an ICT based system which operates Central Control Room and 69 State Control Rooms in hub and spoke model to facilitate Micro, Small & Medium Enterprises (MSMEs) through grievance redressal and handholding. Since inception of the portal to 28.02.2023, 59,031 queries/grievances have been received, out of which 58,563 grievances have been replied. The queries/grievances are mainly related to policy matters, starter, credit and finance.

Ministry of MSME based on operational requirements, has expanded the scope of CHAMPIONS Portal by adding various features to increase the effectiveness of the portal. Some of them are:

- i) On boarded 25 Ministries/ Departments/Govt. Institutions, 32 State Governments, 58 Banks/Financial Institutions/Regional Rural Banks/State Finance Corporations, 60 CPSEs and other important organizations like FSSAI, BIS and GeM to address issues of MSMEs/Entrepreneurs.
- ii) CHAMPIONS Portal has been localised in 7 Indian languages (Hindi, Bengali, Gujarati, Malayalam, Marathi, Punjabi, and Tamil) to increase public outreach.
- iii) Integration with other portals of Ministry of MSME such as MSME Samadhaan, Udyam Registration, etc.

(c): The Ministry of Micro, Small and Medium Enterprises (MSME) implements various schemes and programmes aimed at promotion and development of MSME Sector in the country.

These schemes/programmes include MSME Champions Scheme, Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Prime Minister's Employment Generation Programme (PMEGP), Micro and Small Enterprises - Cluster Development Programme (MSE-CDP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), Raising and Accelerating MSME Performance (RAMP) etc.

Further Government has taken a number of initiatives under Aatma Nirbhar Bharat Abhiyan to support the MSME Sector. Some of them are:

- i) Rs. 5 lakh crore collateral free automatic loans for business under Emergency Credit Line Guarantee Scheme (ECLGS), including MSMEs.
- ii) Rs. 50,000 crore equity infusion through Self Reliant India Fund. This scheme has a provision for corpus of Rs.10,000 crore from Government of India.
- iii) New revised criteria for classification of MSMEs.
- iv) New registration of MSMEs through "Udyam Registration" for Ease of Doing Business.
- v) No global tenders for procurement up to Rs. 200 crore.
- vi) Inclusion of retail and whole sale trades as MSMEs w.e.f. 02 July, 2021.
- vii) Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- viii) Integration of Udyam Portal and National Career Service (NCS) of Ministry of Labour & Employment, as an outcome registered MSMEs are able to search for jobseekers on NCS.
